

**SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES
UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR
THE FOURTH QUARTER ENDING, 2024**

Sl.No.	Name of the Court	Opening Balance as on 10/10/2024	Institution from 01/10/2024 to 31/12/2024	Disposal from 01/10/2024 to 31/12/2024	Pendency at the end of December, 2024
1.	HIGH COURT OF SIKKIM	02	--	--	02




Deputy Registrar (J)
High Court of Sikkim
Gangtok